

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:2955  
ANSWERED ON:18.08.2004  
PENDING PROPOSALS OF HIMACHAL PRADESH  
Chander Kumar Prof.

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) whether Himachal Pradesh Government had sent four proposals for approval, viz., completion of remaining work of the Ramsila-Bijali-Mahadev Road at Kullu costing Rs.3.04 crores converting Thiyog-Kotkhair- Hatkoti road to double lane costing Rs.4.03 crores construction of the Manali By-pass costing Rs.448.35 lakhs and construction of the Chakki bridge;
- (b) if so, the action proposed to be taken on the said proposals and the reasons for keeping them pending till date; and
- (c) the time by which a final decision is likely to be taken in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI K.H. MUNIYAPPA)

(a) Yes, Sir.

(b)&(c) Ramsila-Bijli Mahadev road at Kullu is a rural road and cannot be sanctioned under Central Road Fund, therefore the proposal has been returned to State PWD. The proposal of converting Thiyog-Kotkhair- Hatkoti road to double lane has been sanctioned for an amount of Rs.4.03 crores on 5.1.2004. The proposal for construction of the Manali By-pass has been returned to State PWD on 29.3.2004 since the work was not included in the Annual Plan. The State PWD is in process of acquiring land for construction of Chakki Bridge. After acquisition of land, the estimate for construction of Chakki Bridge will be considered depending upon availability of resources and inter-se-priority of projects.